

(c) Such suggestions have been received from time to time but have not been found acceptable.]

#### CODE OF CONDUCT FOR JOURNALISTS

179. SHRI R. P. KHAITAN : Will the MINISTER OF INFORMATION AND BROADCASTING/सूचना और प्रसारण मंत्री be pleased to state :

(a) whether there is any proposal under Government's consideration to evolve a code of conduct for journalists; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING/सूचना और प्रसारण मंत्रालय में राज्य मंत्री (SHRIMATI NANDINI SATPATHY) : (a) No such proposal is at present under consideration.

(b) Does not arise.

#### DEMAND OF COTTON TEXTILES

180. SHRI R. P. KHAITAN : Will the Minister of FOREIGN TRADE/विदेश व्यापार मंत्री be pleased to state :

(a) the present capacity and demand of cotton textiles and the cloth made from man-made fibre;

(b) the estimated production and consumption of these items by the end of the Fourth Five Year Plan; and

(c) whether Government have recently granted licences to increase the production of cloth and man-made fibre and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/विदेश व्यापार उप-मंत्री (SHRI A. C. GEORGE) : (a) Production during 1970 of cotton cloth in the mill sector and in the decentralised sector was 4157 and 3692 million metres, respectively. The estimated

production of man-made fibre fabrics during 1970 is 933 million metres.

The per capita availability for home consumption, of cotton cloth (including blended fabric made in mills) and man-made fibre fabrics during 1969 was 15.10 metres.

(b) The anticipated production of cloth by 1973-74 is :—

#### Cotton cloth

(1) Mill sector (including blends)	5100 million metres.
(2) Decentralised sector	4250    "    "
Man-made fibre fabrics	1500    "    "

(c) In accordance with the recommendations of the Ashoka Mehta Powerloom Enquiry Committee, one lakh more powerlooms were decided to be installed in the Fourth Plan period of which 40% will be for working on synthetic yarn. The looms have been allocated to various States for allotment to the decentralised sector. So far, 25593 powerlooms have been installed.

Information regarding grant of licences for production of man-made fibre/yarn is being collected and will be laid on the Table of the House.

181. [Transferred to the 27th July, 1971].

#### CLASH BETWEEN THE INMATES OF A REFUGEE CAMP AND THE C.R.P.

182. SHRI A. P. CHATTERJEE : Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to state :

(a) whether it is a fact that there was recently a clash between the inmates of a Bangla Desh Refugee Camp in Dewangunj in North Bengal and the C.R.P.; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS/  
गृह मंत्रालय में राज्य मंत्री (SHRI K. C.  
PANT) : (a) No, Sir.

(b) Does not arise.

#### INDO-SUDANESE TRADE AGREEMENT

183. SHRI N. K. KRISHNAN :  
SHRI N. P. CHAUDHARI :  
SHRI T. G. DESHMUKH :  
SHRIMATI VIMAL PUNJAB  
DESHMUKH :  
SHRI B. S. SAVNEKAR :  
DR. (MRS.) MANGLADEVI  
TALWAR :

Will the Minister of FOREIGN TRADE/  
विदेश व्यापार मंत्री be pleased to state :

(a) whether it is a fact that India had entered into an agreement with Sudan for import of cotton from there; and

(b) if so, what are the conditions of import and the details thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE/  
विदेश व्यापार उपमंत्री (SHRI A. C.  
GEORGE) : (a) and (b) Yes, Sir, a Trade arrangement has been signed with Sudan on 9-6-1971 covering the period of 18 months from July 1, 1971 to December 31, 1972. The new arrangement envisages import from Sudan of nearly 450,000 bales of raw cotton out of which approximately 350,000 bales will be contracted for before March 31, 1972.

#### APPLICATIONS PENDING UNDER O.Y.T. SCHEME IN GREATER BOMBAY

184. SHRI K. CHANDRASEKHARAN :  
Will the Minister of COMMUNI-  
CATIONS/संचार मंत्री be pleased to state :

(a) the total number of applications pending for telephone connections on yearly payment basis and under Own Your Telephone Scheme in the city of Greater Bombay;  
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(b) whether it is a fact that waiting lists under the above scheme cannot be satisfied within another period of five years; and

(c) whether the Post & Telegraph Department receive applications only with security and advances for registering a name in the waiting list?

THE MINISTER OF COMMUNICA-  
TIONS/संचार मंत्री (SHRI H. N.  
BAHUGUNA) : (a) 61,736 applicants are in the waiting list under the Own Your Telephone Category and 22,304 under the General and Special categories.

(b) The above demands are not likely to be fully met during the next five years.

(c) No security or advance deposit is required to be made with the applications for telephone connections, which are to be made on priced forms.

#### PROMOTION OF I.A.S. OFFICERS

185. SHRI BHUPESH GUPTA : Will the PRIME MINISTER/प्रधान मंत्री be pleased to state :

(a) the manner in which officers in the IAS cadre, are selected for promotion;

(b) whether there is any mechanism for the selection and if so, the details thereof; and

(c) what rules are followed in the matter of selection?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF PERSONNEL/  
कर्मिक विभाग में राज्य मंत्री (SHRI  
RAM NIWAS MIRDHA) : (a) to (c) Appointment by promotion of members of the Indian Administrative Service to posts carrying pay above the time scale of pay is made by selection on merit with due regard to seniority, *vide* sub-rule (2A) of Rule 3 of the Indian Administrative Service (Pay) Rules, 1954.